
(2022) 04 TDSAT CK 0047

In the Telecom Disputes Settlement And Appellate Tribunal

Case No : Broadcasting Petition No. 783 Of 2020

Sony Pictures Networks India Pvt. Ltd	APPELLANT
Vs	
Welworth Software Pvt.ltd. And Anr	RESPONDENT

Date of Decision : 19-04-2022

Acts Referred:

Citation : (2022) 04 TDSAT CK 0047

Hon'ble Judges : Dhirubhai Naranbhai Patel, Chairperson; Subodh Kumar Gupta, Member

Bench : Division Bench

Advocate : Payal Kakra, Tanya Gupta, Sameer Vats

Judgement

Despite the notice issued by this Tribunal, respondent no. 2 is not appearing in this matter.

Today also when the matter is called out, nobody appears for the respondent. Hence, fresh notice upon respondent no.2 to be served upon Mr. Sachin Narayan, 902, 9th A Cross, 6th main, 2nd Stage, Mahalaxmipuram, Bangalore-560086. Notice to be served through Head of Police Station. The required details are given below :

Detail of Jurisdictional Police Station

The Police Inspector

Mahalaxmipuram Police Station,

109, 2nd Cross Road, 11th C Cross Road,

Bovipalya, Nagapura,

Bangalore- 560086

The Commissioner of Police

2, Ali Aakar Road,

Vasanthnagar, Bangalore,

Karnataka – 560051

Dasti / direct service upon the Head of aforesaid Police Station. The Head of the aforesaid Police Station will serve the notice upon the aforesaid sole proprietor of the respondent and after taking his signatures upon the notice, the papers will be returned by the Head of Police Station to this Tribunal immediately.

Notice is made returnable on 25.7.2022.